

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2756  
ANSWERED ON:08.08.2003  
SBI BRANCHES IN CHINA  
IQBAL AHMED SARADGI;RENUKA CHOWDHURY

**Will the Minister of FINANCE be pleased to state:**

- (a) whether after the agreement with China, the State Bank of India has approached the Chinese Government to issue licence for setting up a branch in China;
- (b) whether the RBI has already given the go-ahead to the proposal of the State Bank of India;
- (c) if so, the reaction of the Chinese Government;
- (d) the number of branches the State Bank of India are likely to be opened in China; and
- (e) the time by which they are going to open such branches ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (e) : State Bank of India (SBI) will be filing documents with the Chinese Banking Regulatory Commission for upgrading its Representative Office at Shanghai to a branch within 12 to 18 months. Reserve Bank of India (RBI) has approved the proposal. A positive response by the Govt. of China is expected.